

CITY CIVIL AND SESSIONS COURT,  
BORIVALI DIVISION, DINDOSHI

OFFICE ORDER

CR(1)

(2)

(3)

(13)

(14)

(15)

(16)

Pursuant to the telephonic message dt. 02.06.2021 received by Hon'ble 1<sup>st</sup> Additional Principal Judge, Smt. S.S. Sawant, regarding unable to attend duty on 02.06.2021, following partial changes has been made :-

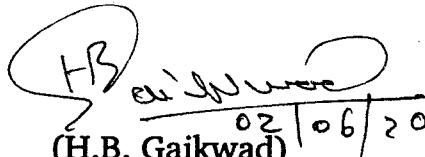
The Administrative @ Judicial charge of CR No.1 & charge of CR No 2, 3, 13 & 15) dated 02.06.2021 is hereby kept with HHJ Shri H.B. Gaikwad (CR No.14).

The charge of HHJ Shri H.B. Gaikwad (CR No.14) @ charge of CR No.2 & 3 dated 04.06.2021 is hereby kept with 1<sup>st</sup> Additional Principal Judge, Smt. S.S. Sawant (CR No.1)

Charge of CR No. 14 dt. 02.06.21 which was kept with CR No. 16 as per modified office order dt. 11.05.2021 is hereby withdrawn.

City Civil and Sessions Court )  
Dindoshi )

Date: 02.06.2021 )

  
(H.B. Gaikwad)  
02/06/2021  
I/C Administrative Judge

Copy forwarded with compliments for information to:

1. The Hon'ble Principal Judge, Shri. S. B. Agrawal and other Hon'ble Judges of Bombay City Civil & Sessions Court's at Dindoshi.
2. The 1<sup>st</sup> Additional Principal Judge, Smt. S.S. Sawant, Bombay City Civil & Sessions Court, Dindoshi.
4. All the Officers of Bombay City Civil & Sessions Court's at, Dindoshi.
5. All the Govt. Pleaders & Public Prosecutors of Bombay City Civil & Sessions Court's at Dindoshi.
6. Bar Association at Dindoshi.
7. Maintenance Department & Computer Cell.

Addl. Reg(Cs)

Dy Reg

Court manager

AR(S)

E-court

Statement { Civil -  
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Site -

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